

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-39(PB)/2018

IN THE MATTER OF:

Versatile Buildwel Pvt. Ltd.

.... Applicant/petitioner

With

Sidhivinayak Hotels Pvt. Ltd.

.... Respondent

Order under Sections 230-232 of the Companies Act

Order delivered on 06.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

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For the Income Tax Deptt. :

Ms. Lakshmi Gurung, Advocate

For the RD(NR) :

Ms. Sonam Sharma, Co. Prosecutor

For OL:

Mr. Shubham Pandey, Advocate

ORDER

Learned counsels for the Income Tax Department, RD & OL have stated that there is no serious objections raised in their respective replies.

Heard.

Order reserved.

Sdl-

(M.M.KUMAR)
PRESIDENT

Sdl-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)